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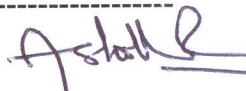
NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/03/2017 AT 10.30 AM


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/113/2016
NAME OF THE PETITIONER(S) : Rojer Mathew P.
NAME OF THE RESPONDENT(S) : M/s P.T. Mathai Construction Company Pvt. Ltd. & 5
others
UNDER SECTION : 397/398, 402 & 403

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

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| 1. | R. VIDHYASHANKAR R. ASHOK KUMAR | Counsel for Petitioner |  |
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| 2. | Dr. K.S. Ravichandran per D. Jayalakshmi (Adv) KSRSCW Company secretaries cy, | for R4 (after amendment) |  |
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| 3. | S. SRI VARSHINI FOR V. HANESH | COUNSEL FOR R ₁ - R ₃ |  |
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ORDER

Shri R.Ashok Kumar, Counsel for Petitioner present. Dr.K.S.Ravichandran, PCS and D.Jayalakshmi, counsel for R4 present. Proxy counsel Ms.S.Sri Varshini representing Shri V.Mahesh Counsel for R1 to R3 present. The counsel for respondents submitted his arguments and sought some time for filing written submissions. Time extended at request with direction to furnish a copy of the same to the other side. Put up on **17/3/2017 at 10.30 A.M.**


(Ch.Md. Sharief Tariq)
Member (Judicial)


(K.Anantha Padmanabha Swamy)
Member (Judicial)